

**F. No. J-11017/3/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 24th August, 2020

ORDER

With reference to this Department's earlier Order No. J-11017/3/2017-Judicial dated 26.05.2017 regarding engagement of six Advocates in various categories for High Court of Delhi and Central Administrative Tribunal (PB), New Delhi, the President is pleased to **extend** the terms of same six Advocates for conducting Central Government litigations before the same court/tribunal, as shown in the table below, for a further period of three years with effect from the date of expiry of their earlier terms i.e. **26.05.2020** or until further orders, whichever is earlier:

Delhi High Court Senior Panel Counsel			
Sr. No.	Name	Contact details	Enrollment No.
1.	P. S. Singh	B-15, Jangpura Extension, New Delhi Pin-110014. Mob: 9810282890, 8588820583 Phone: 011-24371008 Email: legalaxis.ps@gmail.com	D/846/2001
Delhi High Court Government Pleader			
2.	Ms. Divyya Kapur	B-61, Greater Kailash-1, New Delhi. Mob: 9958271122 Email: divyyakapur@gmail.com	D/574/2011
CAT (PB), New Delhi Senior Panel Counsel			
3.	Rishabh Sahu	315, Lawyer's Chamber, Delhi High Court, New Delhi. Mob: 9910055066 Email: rishabh@sahulegal.com	D/1898/2006
4.	Shailendra Tiwary	Flat No.-902, Towers-6, Supreme Towers, Sector-99, NOIDA, UP-201304. Mob: 9999227791, 9868061777 Email: mintutiwary101@gmail.com	D/665/1995



5.	Shlok Chandra	8, Dr. Rajendra Prasad Road, New Delhi-110001. Mob: 9999670588	D/1056/2009
CAT (PB), New Delhi Additional Central Govt. Standing Counsel			
6.	Kumar Onkareshwar	Q-16-B, Lower Ground Floor, Jangpura Extn., New Delhi, Pin-110014. Mob: 9818139947, 9136358507 Phone: 011-43527688 Email: kumaronkareshwar@gmail.com	D/1275/2011

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)

Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
5. All the six panel counsel as mentioned herein above.
6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
9. Guard File/Judicial Section with 5 spare copies.



Section Officer (Judicial)

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